



\$~29

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 1707/2021, CRL.M.A.11894/2021 SILKY SONI

..... Petitioner

Through: Mr.Shekhar Sharma, Advocate.

versus

STATE GOVT OF NCT OF DELHI & ANR.

..... Respondents

Through: Mr.Harpreet Singh Popli, APP for the

State with SI Deepali, PS Janak Puri. Mr. Vipin Gogia, Advocate for R-2.

**CORAM:** 

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% 24.11.2022

1. The parties are trying to settle the matter. Some more time is sought.

2. At request list on 16.03.2023.

YOGESH KHANNA, J.

**NOVEMBER 24, 2022** 

 $V\!L\!D$